

47

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|---------------------------|----------|---------------------------------|--------------|---|
| CP (IB) No.157/BB/2017 | - | For filing vakalat & objections | Rule 6 of IB | B. S. Padmavati VS Intertec Forge Pvt Ltd |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|
|---------|----------------------------------|------------------------|-----------|

47 D.G. CHINNAPPA 9844040396

PETITIONER D.G. CHINNAPPA

APARNA KULKARNI

9742008101

Respondent

[Signature]

Law Square Advocates
& Solicitors

ORDER

Counsel for Petitioner is present. Jr. Counsel for Corporate Debtor is present. She again requested time for filing vakalath and objections. List it finally on 13/03/2018.

[Signature]
Member (T)

[Signature]
Member (J)